

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015
Appeal No. 89 of 2015 & IA No. 137 of 2015
Appeal No. 90 of 2015 & IA No. 138 of 2015

Dated: 15th February, 2017

Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015

In the matter of:

Indian Wind Energy Association & Anr. ... Appellant(s)
Vs. ... Respondent(s)
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 89 of 2015 & IA No. 137 of 2015

In the matter of:

Indian Wind Power Association ... Appellant(s)
Vs. ... Respondent(s)
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 90 of 2015 & IA No. 138 of 2015

In the matter of:

Indian Wind Power Association

... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **27th March, 2017.**

For Court Master

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